

Sardar Sarovar Project

3487. SHRI SHANKERSINH
VAGHELA:
SHRI PANDURANG
PUNDLIK FUNDKAR:
SHRIMATI BHAVNA
CHIKHLIA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have agreed to provide additional assistance for completion of Sardar Sarovar Project to compensate the loss due to disengagement of the project from the World Bank Group assistance;

(b) if so, the details thereof; and

(c) the amount released by, the Union Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c) Yes, Sir. It has been agreed to provide additional Central assistance for the completion of Sardar Sarovar Project to compensate the loss of US \$ 165.541 million due to disengagement of the project from the World Bank Group assistance. The modalities of making the funds available for Sardar Sarovar Project including the method of distribution is under consideration of the Union Ministry of Finance.

**Cost Overrun of Government
Petroleum Projects**

3488. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there has been substantial cost overrun of Government petroleum projects during the last two years;

(b) if so, the details thereof including the percentage of cost overrun; and

(c) the action taken/proposed to be taken to remedy the situation?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) and (b) The details of the cost over-run during the last two years in respect of the petroleum projects costing more than Rs. 100 crores are given in the *statement* enclosed.

(c) The implementation of the sanctioned projects is monitored monthly at various levels and action is taken to remove the bottlenecks which are noticed. The Ministry has constituted a Monitoring Cell which reviews the monthly progress of the projects under implementation. Quarterly Performance Review meetings are also held in the Ministry to expedite implementation and avoid cost and time Over-runs.